GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 5140

TO BE ANSWERED ON MARCH 27, 2018

LAND POOLING POLICY

No. 5140 SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS may pleased to refer to Unstarred Question No. 2493 dated 02.01.2018 regarding 'Land Pooling Policy' and state:

- (a) whether the Government proposes to extend the Land Pooling Policy to P1 zone;
- (b) if so, the details thereof indicating the names of the villages to be covered thereunder and the time by which the policy is likely to be notified for P1 zone; and
- (c) if not, the alternate policy being considered for planned development in the said zone and to initiate steps to allow construction of residential units therein?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): The Delhi Development Authority (DDA) has initiated the process to include the following villages in Zone P1 under the Land Pooling Policy (LPP), in addition to the areas already included earlier:

i. Mamoorpur (Part)	vii. Khera Kalan (Part)	
ii. Narela (Part)	ix. Jind Pur (Part)	
iii. Bankner (Part)	x. Budhpur Bijapur (Part)	
iv. Alipur (Part)	xi. Nangli Puna (Part)	
v. Holambi Kalan (Part)	xii. Siraspur (Part)	
vi. Iradat Nagar (Naya Bans) (Part)	xiii. Kureni (Part)	
vii. Khera Khurd (Part)	xiv. Bhorgarh (Part)	

It is not possible to fix a timeframe for the notification of Land Pooling Policy for P1 zone at this time.

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